

(d) if so, whether all the sections of people will be affected by price rise after decontrolling the prices of diesel?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) Taking into consideration the recommendations of the Expert Group headed by Dr. Kirit Parikh, the Government has taken a decision 'in principle' to make the price of Diesel market-determined, both at the Refinery Gate and Retail level. However, Government has initially increased the retail selling price of Diesel by Rs. 2/- per litre with effect from 26th June 2010 (at Delhi) with corresponding increases in the rest of the country.

Although, the Public Sector Oil Marketing Companies (OMCs) are incurring an under-recovery of Rs. 2.62 per litre in Diesel (based on the refinery gate prices effective 1.11.2010), currently, there is no proposal under consideration to fully decontrol the price of Diesel.

(b) to (d) Do not arise.

Validity of entry cards issued by BCAS

†*108. SHRI KAPTAN SINGH SOLANKI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the validity period of cards issued by the Bureau of Civil Aviation Security (BCAS) to the concerned employees and officers for their movement at airports throughout the country has lapsed;

(b) if so, the details thereof;

(c) whether Government has held anyone responsible for this negligence; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) No, Sir. New Airport Entry Permits have been issued all over the country before expiry of extended validity period of old Airport Entry Passes *i.e.* 31.10.2010.

(c) No, Sir. Airport Entry Passes (AEPs) were issued with validity of 02 years in 2007 *i.e.* till 31st December, 2009. The period of validity of 02 years instead of 03 years of the AEP was fixed because of introduction of Biometric System for enforcement of access control in the country. Since, introducing Biometric systems require various important and essential formalities like tender/procurement/printing/distribution at the Government level, the same could not be

†Original notice of the question was received in Hindi.

finalised during the period of 02 years. Therefore, validity of AEPs was extended till October, 2010. New AEP system is in vogue with effect from 1st November, 2010.

(d) Does not arise.

Study on impact of MGNREGS on Indian economy

*109. SHRI P. RAJEEVE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has undertaken any systematic study on the impact of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) on Indian economy;

(b) if so, the main findings of the said study; and

(c) whether the Ministry has any plans to include more items under the scheme?

THE MINISTER OF RURAL DEVELOPMENT (SHRI C.P. JOSHI): (a) No, Sir. Ministry of Rural Development has not commissioned any study to assess the impact of Mahatma Gandhi NREGA on Indian Economy.

(b) Does not arise.

(c) No, Sir. At present no such proposal is under consideration of the Government.

Ban on diabetes drug

*110. SHRI M.V. MYSURA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Rosiglitazone drug used for treatment of diabetes causes heart attack;

(b) whether it is also a fact that European Union (EU), United Arab Emirates (UAE) and United States of America (USA) have banned this drug due to its adverse implications;

(c) whether a Committee of Experts set up in February, 2010 has recommended to ban this drug; and

(d) if so, the details thereof and the reasons for not banning the drug so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Use of Rosiglitazone has been found to be associated with risk of cardiovascular events *i.e.* Congestive Heart Failure and Myocardial Infarction.